## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

12

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)/ No.01/BB/201 7	-	For appointing CA by OL	391/ 394	Entropic Communication (India) Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1.	SAULP JOHN SPJ Legul	Abvocale for p	petitre. 7	

Counsel petitioner is present. Assistant from OL office is present. He has filed o.L report. None appeared for ROC and RD. ROC report is not filed.

Time granted till 06.09.2017.

MEMBER (J)

MEMBER (T)